

OFFICE OF THE LD. PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

The following internal posting orders are being made with immediate effect for the smooth functioning of Record Room (Civil) till further orders:-

SL. NO.	NAME OF THE OFFICIAL	AT PRESENT WORK ASSIGNED	WORK TO BE ASSIGNED
1.	Sh. Vishwajeet-J.A.	Maua Clerk of R.A., Z.G., Civil Lines, Delhi Cant Mauza (Old Mauza)	Acting Branch In-charge, look after the day to day work of branch, supervise all officials, inspection and public dealing. + Mauza Clerk of RC Central (Running Mauza)
		Record uptil 1836 to Oct., 2008	53,000 files
			Record uptil 1958 to till today
			1,53,938 files
			+ Already assigned work

Note:- Non-compliance shall be viewed seriously.

Shail Jain
(SHAIL JAIN)

Ld. Principal Judge, Family Courts (Central)/
Ld. Officer-In-Charge, Record Rooms
Tis Hazari Court, Delhi

F.No.4./RRs/THC/Delhi/2022 76042-053 Dated **26 SEP 2022**

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQ's), Tis Hazari Courts, Delhi.
2. PS to District & Sessions Judge West District, Tis Hazari Court, Delhi.
3. The Sr. A.O. (J), Administration II,III, Tis Hazari Courts, Delhi
4. The Account Officer, Accounts Branch Central and West District, THC, Delhi.
5. Dealing official, Personal file/CR/Leave/Website Committee/e/LAYERS.

Shail Jain
24.9.2022
Branch In-charge
Record Room (Sessions), THC, Delhi

155

234 (13)